

Court-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal no. 205 of 2013

Dated : 5th February, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. Sathavahana Ispat Ltd. ...Appellant(s)
Versus
Karnataka Electricity Regulatory Commission
& Anr. ...Respondent(s)

Counsel for the Appellant(s): Mr. Anantha Narayana M.G.
Mr. Shridhar Prabhu

Counsel for the Respondent(s): Ms. Shodhan Babu

ORDER

At the request of the Learned Counsel for the parties, post the matter for reporting compliance of the decision arrived at between the parties on **20.2.2014 at Chennai Circuit Bench.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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